<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 305 OF 2016

Dated: 9th March 2018

Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG) Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:				
Assam Gas Company Ltd.				Appellant(s)
Versus Petroleum & Natural Gas Regulatory Board				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Abhas Kumar		
Counsel for the Respondent(s)	:	Mr. Prashant Bezboruah Mr. Sumit Kishore		

<u>ORDER</u>

Learned counsel for the appellant seeks a week's more time to comply with the order dated 16.02.2018. As a last chance, a week's time is granted to take steps to comply with the order.

List the matter on 23.03.2018.

(Justice N. K. Patil) Judicial Member (B. N. Talukdar) Technical Member (P&NG)

tpd/vg